

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (SJ) No. 402 of 2020

Raju Kumar Vishwakarma

.....Appellant

Versus

1. The State of Jharkhand
2. Umesh Singh

....Respondents

Coram: **HON'BLE MR JUSTICE RAJESH KUMAR**

For the Appellant

: Mr. Sabyasanchi, Advocate

For the State

: Mrs. Lily Sahay, APP.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities were good.

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08/06.09.2021 As prayed for by the learned counsel for the appellant, put up this case in the next week.

(Rajesh Kumar, J)

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